

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 9086/2017

SURENDER SHARMA . & ORS.

Appellant(s)

VERSUS

CHANDRIKA RAM AND ORS. & ORS.

Respondent(s)

Date : 05-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Gautam Prabhakar, Adv.
Mrs. Sarla Chandra, AOR

For Respondent(s)

Mr. Niraj Sharma, AOR
Mr Anil Kr Verma, Adv.
Mr. Krishnanand Pandeya, AOR
Mr Aditya Pratap Singh, Adv.
Mr. Tapesk Kumar Singh, AOR
Mr Kumar Abhishek, Adv.
Mr. Avijit Mani Tripathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.24 but none has entered appearance.

Await certificate of service from the High Court in respect of respondent nos. 18 and 28. Reminder be issued.

List again on 29.1.2020.

ANIL LAXMAN PANSARE
Registrar